

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

## **Original Application No.200/00641/2019**

Jabalpur, this Friday, the 02<sup>nd</sup> day of August, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Girdhari Lal Kashyap, S/o late Shri Ramkhilawan, a/a/ 34 years, Occu. – service as Track Maintainer-III, O/o Senior Divisional Engineer (Maintenance) Yard, West Central Railway, Itarsi, Distt Hoshangabad (M.P.) - 461115 **-Applicant**

**(By Advocate – Shri S.K. Pathak)**

## V e r s u s

1. Union of India through General Manager, 35, South Civil Lines, Opp. Indira Market, Jabalpur (M.P.) – 482001.
2. Divisional Manager (South), West Central Railway, DRM Road, Bengali Colony, N-2, Habibganj, Bhopal (M.P.) – 462024.
3. Senior Asstt. Divisional Engineer (Maintenance), West Central Railway Yard, Itarsi, Distt Hoshangabad (M.P.) – 461115

## ORDER(ORAL)

By Navin Tandon, AM.

The applicant is serving as Track Maintainer-III with the respondent department. He was imposed with a penalty on 09.01.2018 (Annexure A-5). He has submitted his appeal against the same on 27.02.2018 (Annexure A-6), which has not been decided till date.

2. Learned counsel for the applicant submits that the applicant would be satisfied if directions are given to the respondents for deciding the appeal in a time-bound manner.

3. Accordingly, without going into the merits of the case, this Original Application is disposed of with a direction to the Appellate Authority of the respondents to consider and decide the appeal dated 27.02.2018 (Annexure A-6), if not already decided, within a period of 60 days from the date of receipt of certified copy of this order and communicate the same to the applicant.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**